CENTRAL ADMINISTRATIVE TRIBUNAL CHENNAI BENCH

C.P.No.92/2018 in O.A.No.1319/2012

Dated Friday, the 15th day of March, 2019

PRESENT

Hon'ble Mr.R.Ramanujam, Administrative Member

&

Hon'ble Mr.P.Madhavan, Judicial Member

P.Sabapathy

Lift Operator (Daily Wages),

Animal Husbandry & Animal Welfare Department,

Government of Puducherry, Puducherry.

... Applicant

By Advocate M/s.C.Samivel

Vs

1.Mr.A.Anbarasan, IAS,

Union of India, rep., by Union Territory of Puducherry,

By its Secretary to Government for

Department of Personnel & Administrative Reforms,

Chief Secretariat, Puducherry.

2.Mr.Mihir Vardhan,

Secretary, Animal Husbandry and Animal

Welfare Department, Secretariat, Puducherry-01.

3.Dr.Padmanabhan,

The Director of Animal Husbandry &

Animal Welfare Department,

Puducherry.

... Respondents

By Advocate Mr.R.Syed Mustafa

2 CP 92/2018

(Order: Pronounced by Hon'ble Mr.R.Ramanujam, Member(A))

This contempt application has been filed by the applicant in OA

1319/2012 against the respondents alleging wilful disobedience of the order

passed by this Tribunal dated 21.02.2017.

2. When the matter is called, there is no representation for the applicant.

It is seen that the applicant had filed this contempt petition which was taken

up on 01.08.2018 and the respondents were issued notice returnable by

10.10.2018. The matter was posted to 30.11.2018 when there was no

representation. Again there was no representation on 04.12.2018. On

17.12.2018, the matter was adjourned without recording the attendance of

parties as no Division Bench was available. Today also there is no

representation for the applicant despite the matter being listed under the

caption 'for dismissal' as directed in the order dated 04.12.2018.

3. It appears that the contempt petitioner does not want to pursue the

CP. Accordingly, CP is dismissed.

(P.MADHAVAN)
MEMBER(J)

(R.RAMANUJAM) MEMBER (A)

15.03.2019

M.T.